

(d) and (e) The recommendation of the National Commission for Backward Classes in this regard was received and the same has been sent to Department of Personnel and Training.

Old age homes

†432. SHRI LAL SINH VADODIA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether it is a fact that Government is considering to prepare the map itself for the old age homes to be given to elderly people;
- (b) if so, the steps taken in this regard till now; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA) : (a) to (c) Section 19 of the Maintenance and Welfare of Parents and Senior Citizens Act(MWPSC Act), 2007 mandates that State Governments may establish and maintain such number of Old Age Homes at accessible places, as it may deem necessary, in a phased manner, beginning with at least one in each district to accommodate in such homes a minimum of one hundred fifty senior citizens who are indigent. At present, there is no provision for setting up or construction of Old Age Homes, under the Central Sector Scheme of Integrated Programme for Older Persons(IPOP). This Ministry has been providing financial assistance to Non Governmental/ Voluntary Organisations, Panchayati Raj Institutions etc. for running and maintenance of Old Age Home for indigent senior citizens.

Publishing of Scheduled Castes in Gazette of India

433. SHRIMATI KANAK LATA SINGH:
SHRI VISHAMBHAR PRASAD NISHAD:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether in Appendix II of Census Manual Part I of Census of India 1961, against serial no. 51 in the list of SC and ST category in Appendix F of Uttar Pradesh, Majhi, Mujabir, Mallah, Kevat and Gond Mazvan which are synonym of mazvan are indicated;
- (b) if so, whether these castes are notified and published in Gazette of India; and
- (c) the names of the States in which above castes are notified in the list of Scheduled Caste and published in the Gazette of India?

†Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA) : (a) to (c) Majhwar community is notified as a Scheduled Castes (SCs) in the state of Uttar Pradesh without any synonym since 1950 till date.

In the Census of India, 1961, Census Manual Part-II, for Uttar Pradesh at Appendix 'D', the name of SCs, synonyms and generic names were given; it was only meant to prepare special tabulation of SCs and some tribes and to publish monograph dealing with various aspects of the life of each.

Majhwar is notified as SC in the State of Uttar Pradesh and Uttarakhand. Keot is notified as SC in the States of Tripura and West Bengal, Keyot is notified as SC for the State of West Bengal and Mallah is notified as SC in respect of West Bengal and Delhi. Muzabir and Gond Majhwar are not notified as SC in any of the States/Union Territories.

Assistance for students in Madhya Pradesh

‡434. SHRI MEGHRAJ JAIN : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether a few schemes meant for coaching and related assistance for the students belonging to the Scheduled Castes, Other Backward Classes and vulnerable sections of the society have been approved, if so, the details thereof;

(b) the details of funds earmarked, released and utilized, scheme-wise, yearwise and State-wise including Madhya Pradesh during the last three years and in the current year; and

(c) the details of the students benefited under these schemes, scheme-wise and State-wise during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA) : (a) Yes Sir, a Central Sector Scheme, namely, 'Free Coaching for SC and OBC Students' is being implemented by the Ministry of Social Justice & Empowerment. A detail of the Scheme is in statement-I (See below).

(b) and (c) State-wise funds is not allocated under the Scheme. However, year-wise details of funds allocated, released and number of beneficiaries covered including Madhya Pradesh under these schemes during the last three years and current year is as under:

‡Original notice of the question was received in Hindi.